

LOK SABHA
UNSTARRED QUESTION No. 2836
TO BE ANSWERED ON 8th August, 2024

INTRODUCTION OF ETHANOL 100 FUEL

2836. SHRI P P CHAUDHARY:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the rollout plan for Ethanol 100 fuel including the timeline for expanding its availability;
- (b) the specific measures being taken to ensure a consistent and adequate supply of ethanol to meet the demand for Ethanol 100 fuel;
- (c) whether the Government has conducted any study on the potential impact of Ethanol 100 on vehicle performance and emissions, if so, the details thereof;
- (d) the steps being taken to encourage automobile manufacturers to produce more flex-fuel vehicles compatible with Ethanol 100; and
- (e) whether the Government has plan to provide any incentives to consumers or manufacturers to promote the adoption of Ethanol 100 fuel, if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM &
NATURAL GAS
(SHRI SURESH GOPI)**

(a) & (c): Government is promoting blending of ethanol in petrol under the Ethanol Blended Petrol (EBP) Programme with multiple objectives including reducing import dependence, savings in foreign exchange, providing boost to domestic agriculture sector and for associated environmental benefits. Under the EBP Programme, the blending of ethanol with petrol increased from 38 crore litres in Ethanol Supply Year (ESY) 2013-14 to more than 500 crore litres in ESY 2022-23 with corresponding increase in blending percentage from 1.53% to 12.06%. During the current ESY 2023-24, the blending percentage has already crossed 13%.

As part of gradual roll out of E-100, Oil Marketing Companies (OMCs) have launched E-100 at more than 400 retail outlets across the country. Bureau of Standards (BIS) has also notified specification for Ethanol as a fuel for direct use as automotive fuel for vehicles powered by positive ignition engine. Flex fuel vehicles

(FFV) are meant to operate on different blends of ethanol upto E100. E100 is to be used in such vehicles, which are optimized for the purpose.

(d) & (e): Ministry of Heavy Industries is implementing the Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry with a total budgetary outlay of Rs. 25,938/- Crore for a period of 5 years. The scheme incentivizes Electric Vehicles and Advanced Automotive Technology products. This *inter-alia* includes Flex Fuel Engine and its components. Further, Ministry of Road Transport and Highways (MoRTH) has notified mass emission standards in respect of blends of ethanol with petrol and flex fuel. Also, MoRTH has issued notification granting exemption to the transport vehicles running on ethanol and methanol fuels from requirements of the permit and issued advisories to the States and Union Territories regarding the exemption/reduction of road tax on flex fuel vehicles.
